FIRST REPORT OF THE RAILWAY CONVENTION COMMITEE, 1971

SHRI PIFAMBER DAS (Uttai Pradesh) Sir, I beg to lay on the Table a copy of the Lirst Report of the Railway Convention Committee 1971 [Placed in Library See No I T 4056/72]

FIFTY-FOURTH REPORT OF THE PUB LIC ACCOUNTS COMMITTEE (1972-73)

SHRI SHYAM I AI YADAV (Uttar Pra desh) Su, I beg to lay on the Table a copy of the Fifty fourth Report of the Public Accounts Committee (1972 73) on action taken by Government on the recommenda tions contained in their 1st Report (1971 72) on Audit Report (Civil) 1970 Appropria tion Accounts (Civil) 1968 69 relating to the Ministrics of External Affairs, Industrial Development Internal Trade and Company Affairs (Department of Industrial Develop ment) and Labour, Employment and Reha bilitation (Department of Rehabilitation) [Placed in library See No L T 4057/72]

LEAVE OF ABSENCE

MR DEPUTY CHAIRMAN I have to inform Members that the following tele gram dated the 9th December, 1972, has been received from Shri Mohan Singh —

ILL ADMITTED PGI CHANDI GARH KINDI Y GRANT I EAVE OF ABSENCE FOR REMAINING DAYS OF RAJYA SABHA SESSION "

Is it the pleasure of the House that per mission be granted to Shri Mohan Singh for iemaining absent from the rest of the meetings of the House during the current session?

(No hon Member dissented)

MR DEPUTY CHAIRMAN Permission to remain absent granted

STATEMENT RE GOVERNMENT BUSI-NESS

THE MINISTER OF STATE IN THE DEPARTMENT OF PARI IAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA). With your permission, Sir, I rise to announce that Government busi ness in this House during the week commencing 18th December, 1972, will consist of —

(1) Consideration and passing of the following Bills, as passed by Lok Sabha.—

The Industrial Development Bank of India (Amendment) Bill, 1972 The Industrial Finance Corporation (Amendment) Bill, 1972

The Delimitation Bill, 1972

(2) Consideration and passing of the Capital of Punjab (Development and Regulation) (Chandigrah Amendment) Bill 1972

(3) Consideration and passing of the following Bills as passed by I ok Sabha

The Sick Textile Undertakings (Taking over of Management) Bill, 1972

The State Γinancial Corporations (Amendment) Bill, 1972

(4) Consideration and return of the Indian Tariff (Amendment) Bill 1972 as passed by Lok Sabha

(5) Consideration and passing of the following Bills is passed by Lok Sabha

The National Library Bill 1972

The Richardson and Ciuddas Limit ed (Acquisition and Transfer of Under taking) Bill, 1972

(6) Consideration of a Resolution regaiding Railway Convention

SHRI PITAMBFR DAS (Uttar Pradesh) Sir I would like to draw your attention to two things in connection with the programme that has just now been announced by the Minister of State for Parliamentary Affairs No 1, The External Affairs Minister had made a statement in this House on delineation of the boundaries. No time has been allotted for its consideration and the item has not even been included in the next week's programme. No 2, I understand a statement on the Rs 60 lakhs affair of the State Bank of India has been made in the other House I think here also that statement must be made I wanted to draw your attention to these two things, that may be included in the next week's programme

SHRI OM MEHTA About the statement made by the External Affairs Minister, there was no motion before the Business Ad visory Committee upon which we could allot some time Also we have had a long discussion on external affairs only in the beginning of this session and so I do not think it will be possible

SHRI PITAMBER DAS But then this statement

SHRI OM MEHTA No motion was there before the Committee And as the hon Member knows only four days are left now and it will not be possible to have any discussion.

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